

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 30/82-ALC4/2009 MEETING DATE : 20.10.2009

The Meeting No.30/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 was held on 20.10.2009 under the Chairmanship of Addl. DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri Jasbir Singh, IA, Department of C&PC
3. Shri Shyam Lal, FTDO

Case No.B-288	M/S FMC India Pvt. Ltd.
Norms Committee Meeting No.30/AM10	F.No.01/82/050/00776/AM09
Meeting Date: 20.10.2009	RA F.No.07/24/040/00192/AM09
Adv.Lic.No.0710058651 dated 22.07.2008	
Committee considered case as per agenda and in light of letter No.14010/8/2003-Ch.III dated 18.11.2008 issued by Department of C&PC, decided to call for the following information from firm. 1. Copy of authentic technical literature in support of raw materials and norms applied. 2. Production and Consumption data certified by Central Excise Authority. 3. Chartered Engineer Certificate. Accordingly, the case was deferred for 17.11.2009.	

Case No.B-289	M/S Matrix Laboratoreis Ltd.
Norms Committee Meeting No.30/10	F.No. 01/82/162/00703/AM10
Meeting Date:20.10.2009	RA F.No.09/24/040/00018/AM02 RA F.No.09/24/040/00060/AM04
Adv.Lic.No.0910011975 dated 12.09.2001 Adv.Lic.No.0910014608 dated 06.06.2003	
Committee considered case as per agenda. Shri A. Jagannatha Reddy, Vice President and Shri G.V. Rao, Sr. General Manager of the company appeared before the Committee and explained the case. They informed the Committee that the export product has been manufactured through non-infringing process and therefore the consumption of raw material is higher side. They also informed that norms against advance licence No.0910007290 dated 12.09.2002 were fixed by NC in its 04/04 meeting held on 30.04.2003 on the basis of Production and Consumption data certified by Central Excise Authority.	

After detailed deliberations, Committee decided to refer the case to Department of Pharmaceuticals for their comments. Accordingly, the case was deferred for 17.11.2009.

Case No.A-144	M/S Thermax Ltd, Pune			
Norms Committee Meeting No.30/AM10	F.No.01/83/162/00424/AM10			
Meeting Date: 20.10.2009	RA F.No.31/21/040/00019/AM02			
Adv.Lic.No.3110004318 dated 19.07.2001				
Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/44/2004-Ch.II dated 28.03.2007 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty allowed
Deemz 500 Benzalkonium Chloride Solution based on C12-16 Alkyl Dimethyl Amine (Active content 50 + 2% w/w)	1 kg.	1.	Tertiary Amine C12016 Alkyl Dimethyl Amine	0.340 kg
		2.	Methanol	0.100 kg
RA concerned may take further necessary action as per above decision of NC.				

1	Case No.:8/33/83-ALC1/2006	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/83/050/00817/AM07/	RLA File :03/95/040/00837/AM07/	Lic.No/Date:0310405369 24.10.2006	Defer Date:17.11.2009
	Decision :Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

2	Case No.:2/4/85-ALC3/2007	Party Name:HEINZ INDIA PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/85/050/00259/AM07/	RLA File :03/94/040/01338/AM07/	Lic.No/Date:0310424928 29.03.2007	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Ministry of FPI.			

3	Case No.:36/6/83-ALC1/2008	Party Name:H.K.FINECHEM LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/83/050/00146/AM09/	RLA File :08/24/040/00149/AM08/	Lic.No/Date:0810067303	Defer

		21.09.2007	Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

4	Case No.:57/6/82-ALC4/2008	Party Name:CORAL DRUGS PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00140/AM09/	RLA File :05/24/040/00884/AM08/	Lic.No/Date:0510217198 28.02.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

5	Case No.:40/11/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00360/AM09/	RLA File :09/24/040/00520/AM08/	Lic.No/Date:0910033434 24.03.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

6	Case No.:62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

7	Case No.:39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	Lic.No/Date:0310466954 01.04.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

8	Case No.:79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988 01.04.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

9	Case No.:43/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred

	HQ File :01/83/050/00413/AM09/	RLA File :03/94/040/00065/AM09/	Lic.No/Date:0310471590 19.05.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

10	Case No.:47/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/83/050/00417/AM09/	RLA File :03/94/040/00064/AM09/	Lic.No/Date:0310471586 19.05.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

11	Case No.:2/11/85-ALC3/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/85/050/00086/AM09/	RLA File :09/24/040/00079/AM09/	Lic.No/Date:0910034354 19.06.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

12	Case No.:17/15/82-ALC4/2008	Party Name:EMAMI LIMITED,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088 25.06.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of DC(MSME).			

13	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576 11.07.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

14	Case No.:11/19/82-ALC4/2008	Party Name:VITAL LABORATORIES PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00787/AM09/	RLA File :03/95/040/00350/AM09/	Lic.No/Date:0310479369 18.07.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

15	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case
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	HQ File :01/82/050/00819/AM09/	PRODUCTS LTD RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Deferred Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

16	Case No.:39/22/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00902/AM09/	RLA File :03/94/040/00451/AM09/	Lic.No/Date:0310482900 18.08.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

17	Case No.:1/23/82-ALC4/2008	Party Name:VIVIMED LABS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00905/AM09/	RLA File :09/24/040/00210/AM09/	Lic.No/Date:0910035105 21.08.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

18	Case No.:7/41/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01447/AM09/	RLA File :04/24/040/00138/AM09/	Lic.No/Date:0410098239 28.08.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

19	Case No.:10/41/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01450/AM09/	RLA File :09/24/040/00199/AM09/	Lic.No/Date:0910035198 01.09.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

20	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

21	Case No.:15/28/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009	Status:Case
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			20.10.2009	Deferred
	HQ File :01/82/050/01064/AM09/	RLA File :07/24/040/00340/AM09/	Lic.No/Date:0710060093 24.09.2008	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

22	Case No.:28/28/82-ALC4/2008	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01077/AM09/	RLA File :09/24/040/00204/AM09/	Lic.No/Date:0910035464 29.09.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

23	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:21/29/82-ALC4/2008	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01103/AM09/	RLA File :08/24/040/00107/AM09/	Lic.No/Date:0810075122 01.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:50/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01132/AM09/	RLA File :03/94/040/00655/AM09/	Lic.No/Date:0310489368 07.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

26	Case No.:51/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01133/AM09/	RLA File :03/94/040/00529/AM09/	Lic.No/Date:0310489370 07.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

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27	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

28	Case No.:60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

29	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

30	Case No.:9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

31	Case No.:2/32/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01177/AM09/	RLA File :03/94/040/00998/AM08/	Lic.No/Date:0310491143 20.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

32	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

33	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

34	Case No.:7/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01182/AM09/	RLA File :03/94/040/00721/AM09/	Lic.No/Date:0310491254 21.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

35	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Transferred to Different Section
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	Defer Date:20.10.2009
	Decision :Committee considered case as per agenda. The representative of DIPP present in meeting informed the Committee that the norms such export product are being fixed by NC-VII, though the export product falls under Chapter 29. It was, therefore, decided to transfer the case to NC-VII.			

36	Case No.:27/32/82-ALC4/2008	Party Name:GLAND PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01202/AM09/	RLA File :09/24/040/00084/AM09/	Lic.No/Date:0910035732 24.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

37	Case No.:37/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01212/AM09/	RLA File :05/24/040/00465/AM09/	Lic.No/Date:0510229949 24.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

38	Case No.:38/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01213/AM09/	RLA File :05/24/040/00466/AM09/	Lic.No/Date:0510229951 24.10.2008	Defer Date:17.11.2009

Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.

39	Case No.:10/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01226/AM09/	RLA File :03/95/040/00306/AM08/	Lic.No/Date:0310492305 31.10.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

40	Case No.:9/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved												
	HQ File :01/82/050/01225/AM09/	RLA File :03/95/040/00305/AM08/	Lic.No/Date:0310492297 31.10.2008	Defer Date:												
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/59/2006-Ch.II dated 20.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty allowed</th></tr> </thead> <tbody> <tr> <td rowspan="2">3,3,5-Trimethyl Cyclohexanol</td><td rowspan="2">1 kg.</td><td>1.</td><td>Acetone</td><td>1.547 kg</td></tr> <tr> <td>2.</td><td>3% Ruthenium on Carbon Powder</td><td>0.030 kg</td></tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Export Qty.	Sl.No.	Import items	Qty allowed	3,3,5-Trimethyl Cyclohexanol	1 kg.	1.	Acetone	1.547 kg	2.	3% Ruthenium on Carbon Powder
Export product	Export Qty.	Sl.No.	Import items	Qty allowed												
3,3,5-Trimethyl Cyclohexanol	1 kg.	1.	Acetone	1.547 kg												
		2.	3% Ruthenium on Carbon Powder	0.030 kg												

41	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

42	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

43	Case No.:3/34/82-ALC4/2008	Party Name:ATUL LIMITED,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
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	HQ File :01/82/050/01246/AM09/	RLA File :08/24/040/00159/AM09/	Lic.No/Date:0810075840 07.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

44	Case No.:5/35/82-ALC4/2008	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01261/AM09/	RLA File :03/94/040/00689/AM09/	Lic.No/Date:0310493655 11.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

45	Case No.:15/41/82-ALC4/2008	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01455/AM09/	RLA File :03/95/040/00796/AM08/	Lic.No/Date:0310494005 12.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

46	Case No.:19/35/82-ALC4/2008	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01275/AM09/	RLA File :09/24/040/00287/AM09/	Lic.No/Date:0910035950 17.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of DC(MSME).			

47	Case No.:32/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01472/AM09/	RLA File :03/94/040/00791/AM09/	Lic.No/Date:0310494617 18.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

48	Case No.:3/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01289/AM09/	RLA File :03/95/040/00676/AM09/	Lic.No/Date:0310494807 19.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

49	Case No.:30/35/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case
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	HQ File :01/82/050/01286/AM09/	RLA File :07/24/040/00460/AM09/	Lic.No/Date:0710061156 19.11.2008	Deferred Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

50	Case No.:9/36/82-ALC4/2008	Party Name:SMRUTHI ORGANICS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01295/AM09/	RLA File :31/24/040/00215/AM09/	Lic.No/Date:3110036143 20.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

51	Case No.:11/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01330/AM09/	RLA File :07/24/040/00477/AM09/	Lic.No/Date:0710061336 26.11.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

52	Case No.:14/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Deffered and Re-indexed
	HQ File :01/82/050/01333/AM09/	RLA File :07/24/040/00470/AM09/	Lic.No/Date:0710061378 27.11.2008	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

53	Case No.:23/37/82-ALC4/2008	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01342/AM09/	RLA File :03/94/040/00775/AM09/	Lic.No/Date:0310496208 02.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

54	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

55	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009	Status:Case
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			20.10.2009	Deferred
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

56	Case No.:13/39/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01383/AM09/	RLA File :05/24/040/00527/AM09/	Lic.No/Date:0510232365 11.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

57	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

58	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

59	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

60	Case No.:10/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01429/AM09/	RLA File :03/94/040/00871/AM09/	Lic.No/Date:0310498562 17.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

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61	Case No.:11/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01430/AM09/	RLA File :05/24/040/00568/AM09/	Lic.No/Date:0510232764 17.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

62	Case No.:8/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01427/AM09/	RLA File :03/94/040/00873/AM09/	Lic.No/Date:0310498344 17.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

63	Case No.:35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

64	Case No.:3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

65	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

66	Case No.:7/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01485/AM09/	RLA File :05/24/040/00623/AM09/	Lic.No/Date:0510233580 30.12.2008	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

67	Case No.:20/42/82-ALC4/2008	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01498/AM09/	RLA File :09/70/040/00215/AM09/	Lic.No/Date:0910036571 05.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

68	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

69	Case No.:23/42/82-ALC4/2008	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01501/AM09/	RLA File :03/94/040/00905/AM09/	Lic.No/Date:0310501128 05.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

70	Case No.:27/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

71	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

72	Case No.:29/42/82-ALC4/2008	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01507/AM09/	RLA File :03/94/040/00316/AM09/	Lic.No/Date:0310501151 05.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

73	Case No.:23/43/82-ALC4/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01532/AM09/	RLA File :05/24/040/00656/AM09/	Lic.No/Date:0510234079 06.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

74	Case No.:13/43/82-ALC4/2008	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01522/AM09/	RLA File :31/24/040/00273/AM09/	Lic.No/Date:3110036930 07.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

75	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

76	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

77	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

78	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:17.11.2009

Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.

79	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

80	Case No.:5/44/82-ALC4/2008	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01540/AM09/	RLA File :09/24/040/00350/AM09/	Lic.No/Date:0910036722 15.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

81	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

82	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

83	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

84	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:17.11.2009

	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			
85	Case No.:10/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01574/AM09/	RLA File :09/24/040/00363/AM09/	Lic.No/Date:0910036805 22.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			
86	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:17.11.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009 has called for the following information from the firm. 1. Chemical Name of each export product. 2. Chemical Name of Guaiacwood Oil. 3. Details of manufacturing process of each item with chemical equations, molecular formula and molecular weights. 4. Yield obtained in each step supported with authentic technical literature. 5. CA certificate certifying the production of export item achieved by them for the last three years and corresponding consumption of different raw materials. It was, therefore, decided to remind the firm to furnish the above information and defer the case for 17.11.2009.			
87	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			
88	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			
89	Case No.:13/45/82-ALC4/2008	Party Name:MERCK LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred

	HQ File :01/82/050/01577/AM09/	RLA File :03/95/040/00866/AM09/	Lic.No/Date:0310503731 23.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

90	Case No.:6/46/82-ALC4/2008	Party Name:PIONEER LABORATORIES PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01588/AM09/	RLA File :11/24/040/00069/AM09/	Lic.No/Date:1110019460 23.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

91	Case No.:17/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01581/AM09/	RLA File :09/24/040/00332/AM09/	Lic.No/Date:0910036834 27.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

92	Case No.:18/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01582/AM09/	RLA File :09/24/040/00368/AM09/	Lic.No/Date:0910036835 27.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

93	Case No.:1/46/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Deffered and Re-indexed
	HQ File :01/82/050/01583/AM09/	RLA File :03/94/040/00969/AM09/	Lic.No/Date:0310504110 28.01.2009	Defer Date:20.10.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

94	Case No.:3/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01585/AM09/	RLA File :08/24/040/00210/AM09/	Lic.No/Date:0810077671 28.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

95	Case No.:4/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case
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	HQ File :01/82/050/01586/AM09/	RLA File :08/24/040/00211/AM09/	Lic.No/Date:0810077672 28.01.2009	Deferred Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

96	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

97	Case No.:13/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01595/AM09/	RLA File :09/24/040/00386/AM09/	Lic.No/Date:0910036903 29.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

98	Case No.:15/46/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01597/AM09/	RLA File :03/94/040/00985/AM09/	Lic.No/Date:0310504540 29.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

99	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

100	Case No.:20/46/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved
	HQ File :01/82/050/01602/AM09/	RLA File :09/24/040/00400/AM09/	Lic.No/Date:0910036934 30.01.2009	:
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/87/2003-Ch.II dated 10.12.2007 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Export Qty.	Sl.No.	Import items	Qty allowed
Sodium Propyl Hydroxy Benzoate (BP) (Sodium Propyl Paraben)	1 kg.	1.	Para Hydroxy Benzoic Acid	0.783 kg
		2.	n-Propanol	0.440 kg
RA concerned may take further necessary action as per above decision of NC.				

101	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

102	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

103	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

104	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

105	Case No.:12/48/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01617/AM09/	RLA File :09/24/040/00382/AM09/	Lic.No/Date:0910036970 05.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

106	Case No.:25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Transferred to Different Section
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	Defer Date:20.10.2009
	Decision : Committee considered case as per agenda. The representative of DIPP present in meeting informed the Committee that the norms such export product are being fixed by NC-VII, though the export product falls under Chapter 29. It was, therefore, decided to transfer the case to NC-VII.			

107	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

108	Case No.:21/48/82-ALC4/2008	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01626/AM09/	RLA File :34/24/040/00153/AM09/	Lic.No/Date:3410023427 09.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

109	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

110	Case No.:33/48/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved	
	HQ File :01/82/050/01638/AM09/	RLA File :22/24/040/00064/AM09/	Lic.No/Date:2210008634 10.02.2009		
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/139/2009-PI-III dated 16.06.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Export Qty.	Sl.No.	Import items	Qty allowed
	7-ANCA	1 kg.	1.	7-ACCA Stage (Thiazoline Ester)	9.07 kg
			2.	Acetic Acid	8.63 kg
			3.	Trimethyl Phosphate	5.03 kg

	4.	Paara Toluene Sulfonyl Chloride	2.54 kg
	5.	Morpholine	2.158 kg
	6.	Triethylamine	1.50 kg
	7.	Eno Carbon	0.100 kg
	8.	Acetone	0.54 kg
	9.	Ethyl Acetate	17.63 kg
	10.	Metthanol	20.52 kg
	11.	Methylene Chloride	6.13 kg
	12.	Tetrahydrofuran	5.18 kg

RA concerned may take further necessary action as per above decision of NC.

111	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

112	Case No.:37/48/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01642/AM09/	RLA File :34/24/040/00199/AM09/	Lic.No/Date:3410023446 11.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

113	Case No.:1/49/82-ALC4/2008	Party Name:AVON ORGANICS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01643/AM09/	RLA File :09/24/040/00416/AM09/	Lic.No/Date:0910037048 12.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

114	Case No.:3/49/82-ALC4/2008	Party Name:MEGA FINE PHARMA PVT.LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01645/AM09/	RLA File :03/95/040/00929/AM09/	Lic.No/Date:0310506992 12.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

115	Case No.:7/49/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009	Status:Case
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			20.10.2009	Deferred
	HQ File :01/82/050/01649/AM09/	RLA File :09/24/040/00412/AM09/	Lic.No/Date:0910037066 13.02.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

116	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

117	Case No.:25/49/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01667/AM09/	RLA File :04/24/040/00251/AM09/	Lic.No/Date:0410102460 18.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

118	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

119	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

120	Case No.:12/51/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01698/AM09/	RLA File :07/24/040/00632/AM09/	Lic.No/Date:0710063294 26.02.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

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121	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

122	Case No.:8/51/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01694/AM09/	RLA File :09/24/040/00430/AM09/	Lic.No/Date:0910037213 26.02.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

123	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

124	Case No.:4/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved																						
	HQ File :01/82/050/01724/AM09/	RLA File :31/24/040/00331/AM09/	Lic.No/Date:3110037695 16.03.2009																							
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/315/2000-Ch.III dated 15.11.2004 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																										
<table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty allowed</th></tr> </thead> <tbody> <tr> <td rowspan="5">Trigonox-EHP W50 bis (2-ethylhexyl) peroxydicarbonate (50%)</td><td rowspan="5">1 kg.</td><td>1.</td><td>2-Ethyl hexyl chloroformae (20EHCF)</td><td>0.583 kg</td></tr> <tr> <td>2.</td><td>Polyvinyl Alcohol</td><td>0.30 kg</td></tr> <tr> <td>3.</td><td>Anti-foaming agent (Dequest)</td><td>0.005 kg</td></tr> <tr> <td>4.</td><td>CONTAINER HDPE 30 LTR. LOOSE, WITH 2 LABELS 30 LTR, CR CANS, FROM HDPE, NATURAL, WITH K 60 OPENING AND RED K29 SCREW CAP, 6 PIECES IN PLASTIC BAG, INCLUDING CAPS</td><td>As per packing policy</td></tr> <tr> <td>5.</td><td>Screwcap K60 with Pregasket</td><td>As per packing policy</td></tr> </tbody> </table>					Export product	Export Qty.	Sl.No.	Import items	Qty allowed	Trigonox-EHP W50 bis (2-ethylhexyl) peroxydicarbonate (50%)	1 kg.	1.	2-Ethyl hexyl chloroformae (20EHCF)	0.583 kg	2.	Polyvinyl Alcohol	0.30 kg	3.	Anti-foaming agent (Dequest)	0.005 kg	4.	CONTAINER HDPE 30 LTR. LOOSE, WITH 2 LABELS 30 LTR, CR CANS, FROM HDPE, NATURAL, WITH K 60 OPENING AND RED K29 SCREW CAP, 6 PIECES IN PLASTIC BAG, INCLUDING CAPS	As per packing policy	5.	Screwcap K60 with Pregasket	As per packing policy
Export product	Export Qty.	Sl.No.	Import items	Qty allowed																						
Trigonox-EHP W50 bis (2-ethylhexyl) peroxydicarbonate (50%)	1 kg.	1.	2-Ethyl hexyl chloroformae (20EHCF)	0.583 kg																						
		2.	Polyvinyl Alcohol	0.30 kg																						
		3.	Anti-foaming agent (Dequest)	0.005 kg																						
		4.	CONTAINER HDPE 30 LTR. LOOSE, WITH 2 LABELS 30 LTR, CR CANS, FROM HDPE, NATURAL, WITH K 60 OPENING AND RED K29 SCREW CAP, 6 PIECES IN PLASTIC BAG, INCLUDING CAPS	As per packing policy																						
		5.	Screwcap K60 with Pregasket	As per packing policy																						

RA concerned may take further necessary action as per above decision of NC.

125	Case No.:7/1/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01727/AM09/	RLA File :31/24/040/00327/AM09/	Lic.No/Date:3110037707 17.03.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

126	Case No.:4/54/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01706/AM09/	RLA File :07/24/040/00660/AM09/	Lic.No/Date:0710063727 19.03.2009	Defer Date:17.11.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009 has called for the following information from the firm. 1. Chemical Name of each export product. 2. Chemical Name of Guaiacwood Oil. 3. Details of manufacturing process of each item with chemical equations, molecular formula and molecular weights. 4. Yield obtained in each step supported with authentic technical literature. 5. CA certificate certifying the production of export item achieved by them for the last three years and corresponding consumption of different raw materials. It was, therefore, decided to remind the firm to furnish the above information and defer the case for 17.11.2009.			

127	Case No.:13/1/82-ALC4/2009	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01733/AM09/	RLA File :34/24/040/00232/AM09/	Lic.No/Date:3410023787 20.03.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

128	Case No.:49/1/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/01769/AM09/	RLA File :03/95/040/01002/AM09/	Lic.No/Date:0310513238 25.03.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

129	Case No.:3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009	Status:Case
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			20.10.2009	Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349 01.04.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

130	Case No.:6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

131	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

132	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

133	Case No.:1/3/82-ALC4/2009	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00013/AM10/	RLA File :03/94/040/01069/AM09/	Lic.No/Date:0310514552 03.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

134	Case No.:2/3/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00014/AM10/	RLA File :03/94/040/01020/AM09/	Lic.No/Date:0310514556 03.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

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135	Case No.:6/3/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00018/AM10/	RLA File :03/94/040/00007/AM10/	Lic.No/Date:0310515022 09.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

136	Case No.:10/4/82-ALC4/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00031/AM10/	RLA File :03/95/040/00014/AM10/	Lic.No/Date:0310516148 17.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

137	Case No.:8/4/82-ALC4/2009	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00029/AM10/	RLA File :03/95/040/01007/AM09/	Lic.No/Date:0310516119 17.04.2009	Defer Date:17.11.2009
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/75/2008-Ch.II dated 08.06.2009 has called for the following information from firm. 1. Manufacturing process in brief. 2. Balanced Chemical reactions showing all the reactants, product and by product with their molecular formula and molecular weight. 3. Stage wise % yield on mole weight basis alongwith justification. 4. Authentic/Printed technical literature in export of % yield or norms applied for import. 5. Justification for the requirement of 2.9 kg Glycerin for per kg of export item. 6. Production of export item till date and corresponding consumption of each import duly certified by CA. 7. Specific uses of export item supported with documentary evidence. According, it was decided to remind the firm to furnish the above information and defer the case for 17.11.2009.			

138	Case No.:1/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00034/AM10/	RLA File :09/24/040/00005/AM10/	Lic.No/Date:0910037716 22.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

139	Case No.:5/5/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred

	HQ File :01/82/050/00038/AM10/	RLA File :34/24/040/00009/AM10/	Lic.No/Date:3410024019 22.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

140	Case No.:6/5/82-ALC4/2009	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00039/AM10/	RLA File :34/24/040/00007/AM10/	Lic.No/Date:3410024025 22.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

141	Case No.:13/5/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00046/AM10/	RLA File :03/94/040/00024/AM10/	Lic.No/Date:0310517091 24.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

142	Case No.:14/5/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00047/AM10/	RLA File :04/24/040/00002/AM10/	Lic.No/Date:0410104217 24.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

143	Case No.:18/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00051/AM10/	RLA File :05/24/040/00019/AM10/	Lic.No/Date:0510240287 24.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

144	Case No.:19/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00052/AM10/	RLA File :05/24/040/00015/AM10/	Lic.No/Date:0510240292 24.04.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

145	Case No.:20/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case
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	HQ File :01/82/050/00053/AM10/	RLA File :05/24/040/00014/AM10/	Lic.No/Date:0510240296 24.04.2009	Deferred Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

146	Case No.:20/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00190/AM10/	RLA File :09/24/040/00044/AM10/	Lic.No/Date:0910037841 05.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

147	Case No.:26/14/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00196/AM10/	RLA File :22/24/040/00003/AM10/	Lic.No/Date:2210008912 11.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

148	Case No.:2/8/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00097/AM10/	RLA File :03/94/040/00976/AM09/	Lic.No/Date:0310519346 12.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

149	Case No.:10/8/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00105/AM10/	RLA File :03/94/040/00029/AM10/	Lic.No/Date:0310519664 13.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

150	Case No.:5/8/82-ALC4/2009	Party Name:SAINOR LABORATORIES PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00100/AM10/	RLA File :09/24/040/00046/AM10/	Lic.No/Date:0910037897 13.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

151	Case No.:9/8/82-ALC4/2009	Party Name:ANUH PHARMA LTD.	Meet No/Date:30/82-ALC4/2009	Status:Case
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			20.10.2009	Deferred
	HQ File :01/82/050/00104/AM10/	RLA File :03/94/040/01058/AM09/	Lic.No/Date:0310519657 13.05.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

152	Case No.:11/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00106/AM10/	RLA File :04/24/040/00021/AM10/	Lic.No/Date:0410104603 15.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

153	Case No.:12/8/82-ALC4/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00107/AM10/	RLA File :03/94/040/00078/AM10/	Lic.No/Date:0310520090 15.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

154	Case No.:13/8/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00108/AM10/	RLA File :03/94/040/00099/AM10/	Lic.No/Date:0310520091 15.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

155	Case No.:15/8/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00110/AM10/	RLA File :03/94/040/00060/AM10/	Lic.No/Date:0310520197 18.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

156	Case No.:17/8/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved
	HQ File :01/82/050/00112/AM10/	RLA File :03/94/040/00061/AM10/	Lic.No/Date:0310520201 18.05.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/110/2007-Ch.II dated 20.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Export Qty.	Sl.No.	Import items	Qty allowed
EDTA Diammonium (Liquid) Assay Min. 40%	1 kg.	1.	EDA (Ethylene Diamine Tera Acetic Acid) Assay Min 98%	0.377 kg

RA concerned may take further necessary action as per above decision of NC.

157	Case No.:18/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00113/AM10/	RLA File :04/24/040/00035/AM10/	Lic.No/Date:0410104715 19.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

158	Case No.:2/9/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00115/AM10/	RLA File :05/24/040/00091/AM10/	Lic.No/Date:0510241724 19.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

159	Case No.:2/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00126/AM10/	RLA File :07/24/040/00052/AM10/	Lic.No/Date:0710064909 21.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

160	Case No.:7/9/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00120/AM10/	RLA File :04/24/040/00040/AM10/	Lic.No/Date:0410104760 21.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

161	Case No.:8/9/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00121/AM10/	RLA File :03/94/040/00116/AM10/	Lic.No/Date:0310520649 21.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

162	Case No.:9/9/82-ALC4/2009	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00122/AM10/	RLA File :03/95/040/00057/AM10/	Lic.No/Date:0310520741 21.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

163	Case No.:28/19/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00406/AM10/	RLA File :34/24/040/00027/AM10/	Lic.No/Date:3410024237 25.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

164	Case No.:6/10/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00130/AM10/	RLA File :05/24/040/00103/AM10/	Lic.No/Date:0510242152 25.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

165	Case No.:10/10/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00134/AM10/	RLA File :09/24/040/00060/AM10/	Lic.No/Date:0910038017 26.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

166	Case No.:11/10/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00135/AM10/	RLA File :35/24/040/00004/AM10/	Lic.No/Date:3510026736 26.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

167	Case No.:7/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00131/AM10/	RLA File :03/94/040/00136/AM10/	Lic.No/Date:0310521306 26.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of DC(MSME).			

168	Case No.:8/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00132/AM10/	RLA File :03/94/040/00137/AM10/	Lic.No/Date:0310521317 26.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of DC(MSME).			

169	Case No.:9/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00133/AM10/	RLA File :03/94/040/00059/AM10/	Lic.No/Date:0310521318 26.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of DC(MSME).			

170	Case No.:13/10/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00137/AM10/	RLA File :09/24/040/00055/AM10/	Lic.No/Date:0910038020 28.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

171	Case No.:14/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00138/AM10/	RLA File :09/24/040/00036/AM10/	Lic.No/Date:0910038023 28.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

172	Case No.:15/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00139/AM10/	RLA File :09/24/040/00041/AM10/	Lic.No/Date:0910038025 28.05.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

173	Case No.:16/10/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00140/AM10/	RLA File :07/24/040/00068/AM10/	Lic.No/Date:0710065057 28.05.2009	Defer Date:17.11.2009

Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.

174	Case No.:1/13/82-ALC4/2009	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00141/AM10/	RLA File :04/24/040/00286/AM09/	Lic.No/Date:0410105027 02.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

175	Case No.:2/13/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00142/AM10/	RLA File :07/24/040/00075/AM10/	Lic.No/Date:0710065132 02.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

176	Case No.:3/13/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00143/AM10/	RLA File :07/24/040/00076/AM10/	Lic.No/Date:0710065139 02.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

177	Case No.:4/13/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00144/AM10/	RLA File :07/24/040/00079/AM10/	Lic.No/Date:0710065140 02.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

178	Case No.:6/30/82-ALC4/2009	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00607/AM10/	RLA File :03/94/040/00143/AM10/	Lic.No/Date:0310522289 02.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

179	Case No.:10/13/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00150/AM10/	RLA File :09/24/040/00035/AM10/	Lic.No/Date:0910038134 03.06.2009	Defer

	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.	Date:17.11.2009
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180	Case No.:9/13/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00149/AM10/	RLA File :03/94/040/00063/AM10/	Lic.No/Date:0310522513 03.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of DC(MSME).			

181	Case No.:16/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00156/AM10/	RLA File :05/24/040/00129/AM10/	Lic.No/Date:0510243123 05.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

182	Case No.:17/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00157/AM10/	RLA File :05/24/040/00046/AM10/	Lic.No/Date:0510243222 08.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

183	Case No.:18/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00158/AM10/	RLA File :05/24/040/00132/AM10/	Lic.No/Date:0510243226 08.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

184	Case No.:19/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00159/AM10/	RLA File :05/24/040/00133/AM10/	Lic.No/Date:0510243230 08.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

185	Case No.:21/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00161/AM10/	RLA File :05/24/040/00134/AM10/	Lic.No/Date:0510243231	Defer Date:17.11.2009

		08.06.2009	
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

186	Case No.:25/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00165/AM10/	RLA File :05/24/040/00047/AM10/	Lic.No/Date:0510243291 08.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

187	Case No.:7/30/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00608/AM10/	RLA File :31/24/040/00028/AM10/	Lic.No/Date:3110038692 08.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

188	Case No.:13/13/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00153/AM10/	RLA File :03/95/040/00994/AM09/	Lic.No/Date:0310523242 09.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

189	Case No.:26/13/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00166/AM10/	RLA File :05/24/040/00112/AM10/	Lic.No/Date:0510243367 09.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

190	Case No.:14/13/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved
	HQ File :01/82/050/00154/AM10/	RLA File :35/24/040/00007/AM10/	Lic.No/Date:3510026854 10.06.2009	
	Decision : Committee considered case as per agenda and in light of written comments of DIPP dated 20.10.2009 and in consultation with technical authority present in meeting, decided to fix norms as per packing policy with 1% wastage. RA concerned may take further necessary action as per above decision of NC.			

191	Case No.:20/13/82-ALC4/2009	Party Name:OMKROWN PHARMA CHEM PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00160/AM10/	RLA File :07/24/040/00086/AM10/	Lic.No/Date:0710065319 10.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

192	Case No.:23/13/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00163/AM10/	RLA File :09/24/040/00018/AM10/	Lic.No/Date:0910038170 10.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

193	Case No.:28/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00168/AM10/	RLA File :03/94/040/00206/AM10/	Lic.No/Date:0310523657 11.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

194	Case No.:29/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00169/AM10/	RLA File :03/94/040/00207/AM10/	Lic.No/Date:0310523667 11.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

195	Case No.:30/13/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00170/AM10/	RLA File :07/24/040/00103/AM10/	Lic.No/Date:0710065349 11.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

196	Case No.:21/19/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00399/AM10/	RLA File :09/24/040/00075/AM10/	Lic.No/Date:0910038244 16.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

197	Case No.:22/19/82-ALC4/2009	Party Name:ACACIA LIFE SCIENCES PVT LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00400/AM10/	RLA File :09/24/040/00001/AM10/	Lic.No/Date:0910038246 16.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

198	Case No.:23/19/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00401/AM10/	RLA File :09/24/040/00069/AM10/	Lic.No/Date:0910038245 16.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

199	Case No.:26/19/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00404/AM10/	RLA File :03/95/040/00149/AM10/	Lic.No/Date:0310524394 16.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

200	Case No.:50/14/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00220/AM10/	RLA File :03/95/040/00163/AM10/	Lic.No/Date:0310524509 17.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

201	Case No.:30/19/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00408/AM10/	RLA File :22/24/040/00015/AM10/	Lic.No/Date:2210009018 22.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

202	Case No.:13/19/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00391/AM10/	RLA File :03/95/040/00153/AM10/	Lic.No/Date:0310526342 29.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

203	Case No.:27/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00256/AM10/	RLA File :07/24/040/00124/AM10/	Lic.No/Date:0710065661 29.06.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

204	Case No.:1/26/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00533/AM10/	RLA File :03/95/040/00111/AM10/	Lic.No/Date:0310526688 01.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

205	Case No.:24/19/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00402/AM10/	RLA File :03/95/040/00212/AM10/	Lic.No/Date:0310526937 02.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

206	Case No.:27/19/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00405/AM10/	RLA File :09/24/040/00113/AM10/	Lic.No/Date:0910038400 02.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

207	Case No.:15/19/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00393/AM10/	RLA File :03/95/040/00220/AM10/	Lic.No/Date:0310527397 06.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

208	Case No.:19/19/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00397/AM10/	RLA File :03/95/040/00206/AM10/	Lic.No/Date:0310527638 07.07.2009	Defer Date:17.11.2009

Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.

209	Case No.:16/19/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00394/AM10/	RLA File :08/24/040/00072/AM10/	Lic.No/Date:0810081332 08.07.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

210	Case No.:20/19/82-ALC4/2009	Party Name:RATNAGIRI CHEMICALS PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved												
	HQ File :01/82/050/00398/AM10/	RLA File :03/95/040/00229/AM10/	Lic.No/Date:0310527876 08.07.2009													
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/97/2006-Ch.II dated 03.01.2007 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty allowed</th></tr> </thead> <tbody> <tr> <td rowspan="2">Hydroquinone Monomethyl ether (purity min:99%)</td><td rowspan="2">1 kg.</td><td>1.</td><td>Hydroquinone</td><td>1.056 kg</td></tr> <tr> <td>2.</td><td>Para Benzo quinine</td><td>0.10 kg</td></tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Export Qty.	Sl.No.	Import items	Qty allowed	Hydroquinone Monomethyl ether (purity min:99%)	1 kg.	1.	Hydroquinone	1.056 kg	2.	Para Benzo quinine
Export product	Export Qty.	Sl.No.	Import items	Qty allowed												
Hydroquinone Monomethyl ether (purity min:99%)	1 kg.	1.	Hydroquinone	1.056 kg												
		2.	Para Benzo quinine	0.10 kg												

211	Case No.:1/19/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00379/AM10/	RLA File :03/95/040/00170/AM10/	Lic.No/Date:0310530722 27.07.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

212	Case No.:2/19/82-ALC4/2009	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00380/AM10/	RLA File :03/94/040/00308/AM10/	Lic.No/Date:0310530948 28.07.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.				

213	Case No.:3/19/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
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HQ File :01/82/050/00381/AM10/	RLA File :03/94/040/00134/AM10/	Lic.No/Date:0310530972 28.07.2009	Defer Date:17.11.2009
Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

214	Case No.:4/19/82-ALC4/2009	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00382/AM10/	RLA File :03/94/040/00307/AM10/	Lic.No/Date:0310531016 28.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

215	Case No.:5/19/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00383/AM10/	RLA File :03/95/040/00157/AM10/	Lic.No/Date:0310531031 28.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

216	Case No.:10/19/82-ALC4/2009	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00388/AM10/	RLA File :03/95/040/00278/AM10/	Lic.No/Date:0310531299 29.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

217

Case No.:11/19/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Approved	
HQ File :01/82/050/00389/AM10/	RLA File :07/24/040/00137/AM10/	Lic.No/Date:0710066242 29.07.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/172/2002-Ch.III dated 20.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty allowed
4-(2,2,3-Trimethyl Cyclopent-3-en-1-ol,50% Mysore Base SA	1 kg.	1.	Alpha Pinene	0.654 kg
		2.	n-Butyraldehyde	0.279 kg
		3.	Sodium Borohydride	0.038 kg
RA concerned may take further necessary action as per above decision of NC.				

218	Case No.:6/19/82-ALC4/2009	Party Name:SRIDHANADA LABORATORIES	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00384/AM10/	RLA File :09/24/040/00142/AM10/	Lic.No/Date:0910038725 29.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

219	Case No.:7/19/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00385/AM10/	RLA File :03/94/040/00361/AM10/	Lic.No/Date:0310531249 29.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

220	Case No.:8/19/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00386/AM10/	RLA File :03/94/040/00362/AM10/	Lic.No/Date:0310531260 29.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

221	Case No.:9/19/82-ALC4/2009	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00387/AM10/	RLA File :03/94/040/00105/AM10/	Lic.No/Date:0310531266 29.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

222	Case No.:29/19/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00407/AM10/	RLA File :03/95/040/00259/AM10/	Lic.No/Date:0310531440 30.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

223	Case No.:32/19/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00410/AM10/	RLA File :09/24/040/00135/AM10/	Lic.No/Date:0910038751 31.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

224	Case No.:33/19/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00411/AM10/	RLA File :04/24/040/00098/AM10/	Lic.No/Date:0410106590 31.07.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

225	Case No.:14/20/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00425/AM10/	RLA File :09/24/040/00159/AM10/	Lic.No/Date:0910038841 06.08.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

226	Case No.:2/26/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00534/AM10/	RLA File :09/24/040/00185/AM10/	Lic.No/Date:0910039258 09.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

227	Case No.:3/26/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00535/AM10/	RLA File :05/24/040/00298/AM10/	Lic.No/Date:0510248980 09.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

228	Case No.:4/26/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00536/AM10/	RLA File :03/94/040/00486/AM10/	Lic.No/Date:0310536937 10.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

229	Case No.:5/26/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00537/AM10/	RLA File :03/94/040/00449/AM10/	Lic.No/Date:0310537058 10.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

230	Case No.:6/26/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00538/AM10/	RLA File :03/95/040/00211/AM10/	Lic.No/Date:0310537063 10.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

231	Case No.:7/26/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00539/AM10/	RLA File :03/94/040/00383/AM10/	Lic.No/Date:0310537073 10.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

232	Case No.:10/26/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00542/AM10/	RLA File :03/95/040/00347/AM10/	Lic.No/Date:0310537240 11.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

233	Case No.:8/26/82-ALC4/2009	Party Name:NESTOR PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00540/AM10/	RLA File :05/24/040/00296/AM10/	Lic.No/Date:0510249083 11.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

234	Case No.:9/26/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00541/AM10/	RLA File :03/95/040/00346/AM10/	Lic.No/Date:0310537187 11.09.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

235	Case No.:1/30/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00602/AM10/	RLA File :05/24/040/00330/AM10/	Lic.No/Date:0510250359 06.10.2009	Defer Date:17.11.2009

Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.

236	Case No.:2/30/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00603/AM10/	RLA File :03/95/040/00380/AM10/	Lic.No/Date:0310540607 07.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

237	Case No.:3/30/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00604/AM10/	RLA File :09/24/040/00260/AM10/	Lic.No/Date:0910039512 08.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

238	Case No.:4/30/82-ALC4/2009	Party Name:AMOLI ORGANICS PVT. LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00605/AM10/	RLA File :03/94/040/00572/AM10/	Lic.No/Date:0310540823 08.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

239	Case No.:5/30/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00606/AM10/	RLA File :07/24/040/00243/AM10/	Lic.No/Date:0710067496 09.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

240	Case No.:8/30/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00609/AM10/	RLA File :03/94/040/00577/AM10/	Lic.No/Date:0310541231 09.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

241	Case No.:9/30/82-ALC4/2009	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00610/AM10/	RLA File :31/24/040/00123/AM10/	Lic.No/Date:3110040264 09.10.2009	Defer

	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.	Date:17.11.2009
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242	Case No.:10/30/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00611/AM10/	RLA File :08/24/040/00174/AM10/	Lic.No/Date:0810083512 12.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			

243	Case No.:11/30/82-ALC4/2009	Party Name:VINEET LABORATORIES PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00612/AM10/	RLA File :09/24/040/00276/AM10/	Lic.No/Date:0910039556 13.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

244	Case No.:12/30/82-ALC4/2009	Party Name:VINEET LABORATORIES PRIVATE LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00613/AM10/	RLA File :09/24/040/00275/AM10/	Lic.No/Date:0910039557 13.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of C&PC.			

245	Case No.:13/30/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:30/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00614/AM10/	RLA File :09/24/040/00259/AM10/	Lic.No/Date:0910039559 13.10.2009	Defer Date:17.11.2009
	Decision : Committee decided to defer case for 17.11.2009 for comments of Department of Pharmaceuticals.			